

SUPREME COURT OF INDIA  
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2008-09

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Sept., 2008	Coppy upto Sept, 2007	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	0.44	1.04	-57.69
	Non-Tax Revenue	1.09	0.81	34.57
	Grants-in-aid & contribution	0	0	
	<b>Capital Receipts</b>			
	Recovery of Loans	0.27	0.28	-3.57
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	<b>Contingency Fund</b>	0	0	
	<b>Public Account</b>	7.09	16.98	-58.24
<b>A</b>	<b>Total Receipts</b>	<b>8.89</b>	<b>19.11</b>	<b>-53.48</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan	0	0	
	Non-Plan	32.37	30.14	7.4
	<b>Capital Expenditure</b>			
	Plan	0	0	
	Non-Plan	0	0	
	<b>Loans &amp; Advances</b>			
	Plan	0	0	
	Non-Plan	0.08	0.06	33.33
	<b>Contingency Fund</b>	0	0	
	<b>Public Account</b>	6.71	16.59	-59.55
<b>B</b>	<b>Total Disbursements</b>	<b>39.16</b>	<b>46.79</b>	<b>-16.31</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-30.27</b>	<b>-27.68</b>	

**Coppy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2008-2009)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upt Sept., 2008	Copy upto Sept., 2007	% Growth
	<b><i>Revenue Receipts</i></b>			
1	0021-Taxes other than Corp.Tax	0.44	1.04	-57.69
2	0049-Interest Receipts	0.08	0.04	100
3	0059-Public Works	0.52	0.55	-5.45
4	0070-Other Administrative Service	0.15	0.04	275
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.16	0.01	1500
6	0210-Medical and Public Health	0.09	0.08	12.5
7	0216-Housing	0.09	0.09	0
	<b><i>Capital Receipts</i></b>			
1	7610-Loans & Advances to Govt. Servan	0.27	0.28	-3.57
	<b><i>Total:</i></b>	<b>1.8</b>	<b>2.13</b>	<b>-15.49</b>

***Copy-Corresponding figure for Previous Year***

1. Actuals are unadjusted provisional figures
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**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2008-2009)**

*(Rupees in Crore)*

S.No.		B.E. 2008-2009			Actual Exp upto - Sept., 2008			Coppo upto Sept. - 2007		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.63</b>									
	Supreme Court of India	0	58.57	58.57	0	31.45	31.45	0	28.47	28.47
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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